Indian labour in many hundreds because they were able to give them very nominal salaries and the employees were supposed to live in secluded colonies on the outskirts of the city so that they would not mix with the rest of the population. For Indian national this is a verv humilitating situation. The British firm makes all the profit and the Indian labourers go without anything. I want to know immediate action is is being taken by the Government in this matter, otherwise, it will always be said that India has a bad image abroad. Attention should be paid to this image of India abroad situation so that the is not damaged.

Written Answers

SHRI RAVINDRA VARMA: I am afraid there is a little confusion or lack of otherwise, the honourable information: Member, who is generally extremely wellnot have raised this informed, might question in the form in which she has done A3 far as the matter that she has now raised is concerned, it refers to a company Waste Management Saudi Pritchard, which is a joint venture. It is not correct to say that the company has recruited people c\*r that Indian labourers have been deployed in the service of this company only for doing menial work of the kind that the honourable Member has The company has employed referred to. or Indian workers have been deployed in the service of this venture for number of kinds of work, and 1 do not think it will be fare to part of these say at all that a small workers aie engaged in any kind of menial work. A complaint of this kind did come to us. But the complaint was about the maltreatment of some of the Indian employees in the employ of this company. We have taken up the matter with the Indian Embassy in Jeddah and have asked them to investigate into the complaint and send us a report. One employee of this company also Wrote a letter to us conveying some But within ten days of the complaint. receipt of the letter after we have

written to our Embassy in Jeddah to investigate into this matttr, the complainant himself wrote to us again withdrawing his complaint. However, in spite of the fact that the complaint has been withdrawn, we are proceeding with our efforts to find out the truth about this complaint from our Embassy in Jeddah.

to Questions

SHRIMATI AMBIKA SONI: information is based on a report in the international press which appeared in London and France. Has that report been contradicted by our Embassy officials?

SHRI RAVINDRA VARMA; It is precisely because we are anxious to have the information that We have requested our Embassy to give a detailed report on the situation.

**SHRIMATI** LEELA **DAMODARA** MENON: May I know whether the Government of India has sent two persons to And out the conditions of employment in the Gulf countries? If so, and if they have returned, what is the report that they have submitted to the Government? Also reports are coming from Oman and other countries. .

MR. CHAIRMAN; Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

## M.Ps' Request for issue of Commeiao\_ rative Stamps

\*512. SHRI SANAT KUMAR RA-HA. Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether he has received any communication from any Member of Parliament requesting issue of commemorative postage stamps in honour I

(i) Shri Surya Sen, (ii) Shri

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(b) what decision Government have taken in the matte?

THE MINISTE!:. OF STATE IN THE MINISTRY CF COMMUNICATIONS (SHRI NiiRHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

(b) It has been lecided to issue a commemorative st; mp in honour of late Shri Suriya Sen on the 22nd March, 78 in the denomination of 25 paise. It is not possible to issue stamps in honour if Shri Chakravarty Trailokya-nath and Mahapandit Rahul Sankrityayana for the present.

## Employees of over 4xty years of Age in the Indian Coi ncil for Cultural Relati ins

\*518. SHRI GUNANAND THAKUR SHRI PIAR : LALL KUREIL URF PIARE LALL TALIB: SHRI IBRAHIM KALANIYA: SHRI KHURSHED ALAM KHAN: SHRI JAGDISH JOSHL

Will the Ministe) of EXTERNAL AFFAIRS be please 1 to state;

- (a) what  $i_s$  the number of non. technical employees above the age of sixty years who ar< in service in the Indian Council for Cultural Relations;
- (b) what is the number among them who are on extension/ re-employment and since when; and
- (c) what are thf reasons for the grant of extension/re-employment to them?

THE MINISTER OF EXTERNAL **AFFAIRS** (SHRI ATAL BIHARI VAJPAYEE): (a) to (c) Of the total

staff strength of 282, only four employees are above the age of sixty. All these four individuals have been reemployed temporarily because:

to Questions

- (i) They have the required experience.
- (ii) Suitable persons wer, not available amongst existing employees to man these posts.
- (iii) Their re-employment resulted in financial saving for the Council owing to adjustments on account of pension and pension equivalent of gratuity due to them.

## Transhipment of nuclear Fuel

\*519. SHRI BIR CHANDRA DEB **BURMAN: SHRI** LAKSHMANA

MAHAPATRO: SHRI BHUPESH GUPTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the shipment of enriched uranium India for the Tarapur nuclear power plants has been delayed because of the objection raised by the environmentalists' groups in U.S.A. who have asked the nuclear regulating Commis, sion to hold public hearings before clearing the shipment orders; and
- (b if so, what are the details in this regard and what is the Government of India's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE): (a) It is a fact that environmentalists' groups' in the USA have asked the Nucelar Regulatory Commission (NRC) to hold public hearings before clearing the shipment of enriched Uranium to India for the Tarapur nuclear power plant. If the NRC should agree to hold public hearings it will result in delaying this shipment.